

(15)

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No. 235/92

New Delhi this the 20th day of May, 1996.

Hon'ble Mr. B.K. Singh, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

O.P. Srivastava,  
S/o late sh. J.P. Srivastava,  
Chief Controller,  
D.R.M's Office,  
Northern Railway,  
Moradabad (UP).

...Applicant

(By Advocate Sh. G.D. Bhandari, though none appeared)

Versus

1. Union of India through the  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. The Divisional Railway Manager,  
Moradabad Division,  
Moradabad.

3. The Chief Personnel Officer,  
Northern Railway,  
Baroda House,  
New Delhi.

...Respondents

(By Advocate Sh. N.K. Aggarwal, though none appeared)

ORDER (Oral)  
(Hon'ble Mr. B.K. Singh, Member (A))

None appeared for the applicant on 26.4.96.

Even on the second call today, nobody appears for the  
applicant. The application is, therefore, dismissed  
in default and for non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

  
(B.K. Singh)  
Member (A)

'Sanju'